

LIR No. - 1071/2016

Sh. Mahesh Chand Rai

vs.

M/S Scope Promoters (P) Ltd.

Hotel Swati Delux


Dt: 19-6-2020

By. Sh. Issar Ahmed Advocate/LAC  
AR for workman

Sh. B. L. Sharma, AR of Management  
through Video Conferencing.

The final award is pronounced  
in favour of workman and  
against the management vide  
my separate detailed Award  
order.

File be consigned to  
record room after  
due compliance.

  
(VEENA RANI)

Presiding Officer  
Labour Courts

Rouse Avenue Courts  
New Delhi.

Judge code: DL0271

Dated: 19-6-2020